

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:27

ANSWERED ON:23.11.2005

CBI RAIDS

Athawale Shri Ramdas; Mehta Shri Bhubneshwar Prasad; Murmu Shri Hemlal

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of raids conducted and cases registered against officers/Individuals/Housing Societies by the Central Bureau of Investigation (CBI) during the last three years and current year till October, 2005;
- (b) The details of Officers/Individuals/ Housing Societies caught and chargesheeted including the category and designation of those Officers/Individuals caught and chargesheeted during the above period;
- (c) the total amount and property recovered from such Officers/ Individuals/Housing Societies;
- (d) whether the recent raids by the CBI were not successful due to slackness of the department;
- (e) if so, the action taken by the Government in this regard; and
- (f) the current cases being investigated by the CBI and the time by when the investigations are likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) to (c) : Yes, Sir, CBI has registered 25 regular cases against officers/individuals/Housing Societies during the last three years from 1.1.2002 to 31.10.2005. Search is a part of investigation and till now out of these 25 cases, searches have been conducted at 92 places in 9 cases. Neither any individual has been arrested nor charge sheet has been filed in any of these cases. Further, it will not be appropriate to disclose details of seizures/recoveries made in these searches at this stage since the disclosure may impede the course of investigation in these cases.
- (d) : No Sir,
- (e) : Does not arise
- (f) : All these 25 cases are at different stages of investigation and no time frame can be fixed for completion of investigation.